

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
I.A No. 1372 of 2020

In
Company Appeal (AT) No. 83 of 2020

IN THE MATTER OF:

P Varadarajan & Ors.

...Appellants

Versus

A Jawahar Palaniappan & Anr.

...Respondents

Present:-

For Appellant: Mr. Abhishek Manu Singhvi, and Mr. S.N. Mukherjee Sr. Advocates with Ms. Pooja Saigal, Mr. Anurag Singh, Mr. Dhruba Mukherjee and Anando Mukherjee, Advocates

For Respondent: Mr. Arun Kathpalia, Mr. Sudipto Sarkar and Mr. Mukul Rohtagi, Sr. Advocates with Mr. T. K. Bhaskar, Mr. Utkarsh Joshi and Ms. Devanshi Singh, Advocates.

ORDER

(Virtual Mode)

15.07.2020 In terms of the Order dated 25th June, 2020, I.A. No. 1372 of 2020 was directed to be listed on 01st July, 2020.

On 01st July, 2020, the matter could not be taken up as two officers of this Appellate Tribunal were tested Covid-19 positive that's why the Appellate Tribunal was closed till 10th July, 2020.

So, the I.A. No. 1372 of 2020 has been listed today. Meanwhile, in terms of the Order dated 10th June, 2020, the Respondents have filed their Reply-Affidavit as per Office Note in I to VI Volumes which are kept on record.

Heard learned Counsel for the Appellant in I.A. bearing no. 1372 of 2020 stay matter.

Learned Counsel for the Parties are present but as the Hon'ble Bench has to join another bench at 02:30 pm, so the hearing on Interlocutory Application remained inconclusive.

List the I.A. No. 1372 of 2020 on **23rd July, 2020 at 02:00 PM.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Balvinder Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

R.N./md.

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